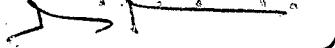


1/29.2.1996

Hon'ble Mr. K. D. Saha, Member (A)

As prayed for, list this case on 20.3.1996
for admission.

MPS.


(K.D. Saha)
Member (A)

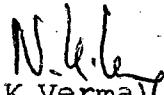
2/20.03.96

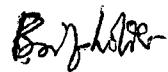
Counsel for the applicant : Shri I.K. Saran

Heard Shri I.K. Saran, learned counsel for
the applicant. He seeks time to produce the letter of
appointment of the applicant on which the claim is based.
Prayer granted.

List on 22.04.1996 for admission.

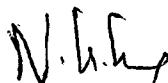
SKJ


(N.K. Verma)
Member (A)

3./ 22.4.96. Counsel for the applicant : Shri Satyendra Singh 

Shri Satyendra Singh, the brief holder for
Shri S.N. Jha, the learned counsel for the applicant
seeks adjournment for one month. Adjournment is granted.
List this case on 23.5.96 for admission.

/CBS/


(N.K. Verma)
Member (A)

4./ 23.5.96.

None for the applicant.

There is no representation on behalf of the applicant. The matter was called twice this morning for admission. The learned counsel for the applicant on 20.3.96 had sought time to produce the letter of appointment of the applicant on which the claim is based. He has failed to do so in spite of two opportunities offered to him thereafter. The case is, therefore, dismissed for non-prosecution.

/CBS/

N.K.V.
(N.K. Verma)
Member (A)